

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

5. C.P. (IB)- 1819/(MB/2017)

CORAM : Present : SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **16.05.2018**.

NAME OF THE PARTIES : Om Sai Shipping & Logistics

V/s

Doshion Veolia Water Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & B Code 2016

**ORDER**

None present.

List this matter on 04.06.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Date :16.05.2018  
Rohit

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)